

NOTICE

Ld. Counsels, who are desirous of “**Virtual Hybrid Hearing**” of a listed case/cases are requested to exercise such option through the link available for the respective Courts in the official website of the Patna High Court. They can join the Court at 10.30 A.M to 11.00 A.M. virtually and request for hearing through VC. The Party-In-Person can also avail the facility as per procedure given above.

By Order of Hon’ble the Chief Justice

Sd/-

(Registrar General)

Patna High Court, Patna

Dated:- 10-10-2023